

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2**

Date : 18th September, 2017

Time : 10:30 AM

**HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER**

**HON'BLE MR. RANJAN CHATTERJEE
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR DIRECTION			
1.	Original Application No. 317/2017 (M.A. No. 905/2017) (Earlier O.A.No.199/2014)	Almitra H. Patel & Anr. Vs. DLG Galleria	Mr. Birja Mahopatra, Adv. with Mr. Dinesh Jindal, LO for DPCC Mr. Rajesh Kumar Das, Adv. for UT Lakshadweep Administration Mr. Nikhil Rohatgi, Adv. for DLG Galleria Mr. Rajkumar, Adv. for CPCB Ms. Sakshi Popli, Adv. for SDMC & NDMC Mr. Rajul Shrivastav, Adv. for MPPCB Mr. V. K. Shukla, Adv. for State of M.P. Mr. Auneesh Arputhan, Adv. for Sikkim Mrs. G. Indira & Mr. K. V. Jagdishvaran, Adv. for Andman & Nicobar Island Dr. Abhishek Atrey, Adv. for MoEF Mr. Nishe Rasen Shonker, Adv. for Kerala Mr. Govy Scaria, Adv. Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Raja Chatterjee, Adv. for State of WB Mr. Jayesh Gaurav, Adv. for JSPCB Ms. Puja Kalra, Adv. for MCD
FOR ADMISSION			
2.	Appeal No. 29/2017 (M.A. No. 1116/2017)	Rajesh Lakra Vs. North Delhi Municipal Corporation & Anr.	Mr. R. P. Singh, Adv. for Applicant
3.	Original Application No. 539/2017 (M.A. No. 1094/2017)	Kasim Khan Vs. State of Odisha & Ors.	Bisla & Co. for applicant
4.	Original Application No. 547/2017	Praveen Gupta Vs. Godrej Projects Development Pvt. Ltd. & Ors.	Mr. Dharita Purvish Malkan, Adv. for Applicant
5.	Original Application No. 548/2017	Amit Mittal Vs. Berry Developers & Infrastructure Pvt. Ltd. & Ors.	Mr. Amit Mittal, Applicant in person
AFTER NOTICE			
6.	Original Application No. 481/2017	Bharat Bhushan Malviya Vs. Union of India & Ors.	Mr. Sandeep Mishra, Adv. for Applicant Mr. Rajesh K. Singh, Adv.
7.	Original Application No. 503/2017 (M.A. No. 997/2017)	Gardenia Aims Developers Pvt. Ltd. Vs. Union of India & Ors.	Mr. Keshav Mohan & Mr. Rishi K. Awasthi, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
8.	Original Application No. 573/2016	Shailesh Singh Vs. Beltek Canadian Water Ltd.	Mr. Sudeep Dey, Adv. & Mr. Shailesh Singh, in person Mr. Pawan Upadhyay, Adv. for R-1 Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-2

			Mr. B. V. Niren, Adv. for R-4 Mr. R.H.A. Sikander, Adv. for R-6 Mr. Rajkumar, Adv. for CPCB Mr. Amit Tiwari, Adv. for State of UP
9.	Original Application No. 328/2017	Federation of Apartment Owners Association & Anr. Vs. State of U.P. & Ors.	Mr. Dipesh Choudhary, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. Raman Yadav, Adv. for GDA Mr. Pradeep Misra & Mr. Daleep Dhyani, Adv. for R-4 Ms. Priyanka Swami, Adv. for Ghaziabad Nagar Nigam
FOR HEARING			
10.	Original Application No. 315/2016	Sunil Dahiya Vs. Union of India	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Ms. Sakshi Popli, Adv. for MoEF
11.	Original Application No. 340/2017	Varun Sheokand & Anr. Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1 to 4 Mr. Krishnamohan K. Menan, Adv. for R-5 to 23, 26 to 31 & 33 to 35 Mr. Mohak Bhadana, Adv. for R-24 & 25 Mr. Jeeva Prakash, Adv. for R-32 Mr. B. V. Niren, Adv. for CGWB
12.	Original Application No. 369/2017	Rajesh Parihar Vs. State of Rajasthan & Ors.	Mr. Sanjeet Purohit, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG with Mr. Saurab Rajpal, Adv. for State of Rajasthan & RSPCB
13.	Original Application No. 217/2016 (M.A. No. 415/2017 & M.A. No. 648/2017)	Mahesh Chandra Saxena Vs. The Ministry of Urban Development & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for -1 & 6 Mr. Tarunvir Singh Khehar, Adv. for R-3 Ms. Puja Kalra, Adv. for R-4 Ms. Sakshi Popli, Adv. for R-6 Mr. G. K. Pathak, Adv. for Delhi University Mr. Ajay Kaushik, Adv. Mr. Anil Aggarwal, Adv. for ASN Sr. School Mr. Devidutt Joshi, Adv. for Noticee No. 3 Mr. Rajeev Kumar, Adv. for RRPS Mr. Arvind Kumar, Adv. for SKV Ghitorni Mr. Kush Sharma, Adv. for DDA Mr. Manendra Mishra, Adv. Mr. Manjit Singh Guraya for D.P.S. Mr. Kamal Mehta, Adv. for Modern School Ms. Vasudha Bajaj, Adv. for Noticee No. 8 Mr. D. Kumar, Adv. for Noticee No. 10 Mr. Ravindra Kumar, Adv. for Noida
14.	Original Application No. 591/2016	Mahesh Chandra Saxena Vs. The Ministry of Water Resource & Ors.	Mr. Rahul Khurana, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 & 2 Mr. Tarunvir S. Khehar, Adv. for R-3 to 6&8 Mr. Narender Pal Singh, Adv. Ms. Sakshi Popli, Adv. for R-7 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Ms. Puja Kalra, Adv. for SDMC
15.	Original Application No. 550/2016 (M.A. No. 1047/2016)	Ram Ji Vyas Vs. Union of India & Ors.	Mr. Sanjay Upadhyay & Mr. Eeshan Chaturvedi, Adv. for Applicant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Shiv Mangal Sharma, AAG for Rajasthan Mr. Sanjeet Purohit, Adv.

16.	Original Application No. 283/2016 (M.A. No. 311/2017, M.A. No. 312/2017, M.A. No. 315/2017 & M.A. No. 322/2017)	Varun Sheokand Vs. State of Haryana & Ors.	Mr. S. A. Zaidi, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-1, 2, 4 & 5 Mr. B. V. Niren, Adv. for R-3 Mr. Arjun Nanda, Adv. for R-6 & 12 Mr. Aditya Samaddar & Mr. Shamshad Adv. for R-8 & 17 Mr. Manish Sharma, Adv. for R-9, 10, 18, 21 & 22 Mr. Rajesh Goswami, Adv. for R-13 Mr. U. Haider, Adv. for R-14 Mr. K. C. Joshi, Adv. for R-15 & 16 Mr. Jitender Gupta, Adv. for R-19 Ms. Namit Sharma, Adv. for R-20 Mr. Yogesh Kumar, Adv. for R-23 Mr. Hemant Saini, Adv. for R-25 Mr. Udyan Srivastava, Adv. for R-26 Mr. Himanshu Gupta, Adv. for R-28 Mr. Sumeer Sodhi, Adv. Mr. Urfee Haider, Adv. Mr. A. K. Garg, Adv. Dhir & Dhir Associates
17.	Original Application No. 324/2016 (M.A. No. 113/2017 & M.A. No. 816/2017)	Shailesh Singh Vs. State of UP & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh, Applicant in person Dr. Sandeep Singh, Adv. for State of U.P. Mr. Raman Yadav, Adv. Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-2 Mr. Pradeep Misra & Mr. Daleep Kr. Dhyani, Adv. for R-3 Mr. B. V. Niren, Adv. for-5 Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. Rajkumar, Adv. for CPCB Mr. Vikas Mehta, Adv.
18.	Original Application No. 431/2016 (Earlier O.A.No.56/2015(CZ))	Babu Lal Jajoo Vs. Union of India & Ors.	Dr. M. S. Kachhawa, Adv. for Applicant Mr. Balendu Shekhar, Adv. for R-1 Mr. Pinaki Misra, Sr. Adv. with Mr. Chinmoy Padip Sharma, Adv. for R-6 Mr. Shiv Mangal Sharma & Mr. Saurabh Rajpal, Adv. for R-3, 4 & 5 Dr. M. S. Kachhawa, Adv.
19.	Original Application No. 518/2016 (M.A. No. 464/2017)	Ashwini Kumar Vs. State of U.P. & Ors.	Mr. Sumeer Sodhi, Adv. for Applicant Dr. Abhishek Atrey, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Utkarsh Sharma, Adv. for State of UP Mr. Sharad Chauhan, Adv. Mr. Pradeep Misra, Adv. for UPPCB Mr. S. A. Zaidi, Adv. for R-5 to 7, 9 & 10 Mr. Anil Kumar Sangal, Adv. for R-8 Mr. Sudeep Dey, Adv. Mr. Rajkumar, Adv. for CPCB
20.	Original Application No. 519/2016	Hardeep Singh & Ors. Vs. SDMC & Ors.	Mr. Manish Garg, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-2 to 6 & 8 Mr. B. R. Sharma, Adv. for R-9 Mr. I. K. Kapila, Adv. for R-10 Mr. Rakesh Wadhwa, Adv. for R-11 & 19 Mr. Parminder Singh, Adv. for R-12 Mr. Rajat Katyal, Adv. for R-13 to 17 Mr. Sumesh Dhawan, Adv. for R-20-21 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Krishna Kumar Singh, Adv. for MoEF

21.	Original Application No. 523/2015 (M.A. No. 1264/2015)	Ram Avtar Singh Vs. State of Rajasthan & Ors.	Mr. Vishal Sharma, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB
22.	Appeal No. 54/2016 (M.A. No. 1116/2016 & M.A. No. 1175/2016) (PH)	K. N. Somashekar Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advs. for Appellant Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Devraj Ashok, Adv. for Karnataka Mr. Naveen R. Nath, Adv. for R-4 Ms. Deepika Raghav, Adv. for R-13 Mr. Tarunvir Singh Khehar, Adv. for DPCC
23.	Original Application No. 24/2014 (PH)	Shiv Prasad Vs. U.O.I. & Ors.	Mr. Sanjay Upadhyay & Ms. Eisha Krishan, Advs. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Rahul Verma, AAG for R-2 & 6 Mr. Abhishek Paruthi, Adv. with Mr. Rajkumar, Adv. for CPCB Mr. Mukesh Verma, Adv. for R-4 Mr. Aditya Singh, Adv. for R-5 Mr. Pradeep Mishra, Adv. for R-7 Mr. Pinaki Misra, Sr. Adv. with Mr. Sidharth Bhatnagar & Ms. Ritwika Nanda, Advs. for R- 8 to 21 & 23 to 25
24.	Original Application No. 117/2014 (PH)	Shantanu Sharma Vs Union of India & Ors.	Mr. Shantanu Sharma, Mr. Ambaresh Tripathi, Advs. for the Applicant Mr. Vikas Malhotra, Adv. for R-1 Mr. Abhishek Paruthi, Adv. for CPCB Mr. Vijay Chandra, Adv. for R-3 Mr. A. K. Prasad, Adv. for R-4 Mr. Shuvodeep Roy, Adv. for R-5 Mr. Sanyam Saxena, Adv. for R-6 Mr. K.V. Jagdishvaran, Adv. for R-8 & 68 Mr. Rudreshwar Singh, Adv. for R-9 & 41 Mr. Shubham Bhalla, Adv. for R-11 & 69 Mr. Dinesh Jindal, L.O, DPCC for R-12 & 57 Mr. Anil Grover AAG, for R-16 & 45 Mr. Jayesh Gaurav, Adv. for R-19 Mr. Mukesh Verma, Adv. for R-24 & 36 Mr. Sapam B. Meitei, Adv. for R-26 & 53 Mr. A.K. Panda Sr. Adv. Mr. S. Panda and Mr. M. Paikaray, Adv. for R-28 Mr. Abhimanyu Garg, Adv. for R-30 & 59 Mr. Aruna Mathur, Adv. for R-32 & 62 Mr.R. Rakesh Sharma,Adv. for TN & TNPCB Mr. Anil Shrivastav, Adv. for R-39 Mr. Sibbo Sankar Mishra, Adv. for R-58 Mr. Devraj Ashok for Karnataka & KPCB Mr. Gopal Singh, Adv. for State of Tripura Mr. Balendu Shekhar, Adv.for GNCTD&DPCC Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Deepak Anand, Adv. Dr. Sandeep Singh, Adv.
25.	Original Application No. 499/2014	Anupam Raghav & Anr Vs. U.O.I. & Ors.	Ms. Pooja Dhar, Adv. for the Applicant Mr. Vikas Malhotra, Adv. for R - 1 Mr. Abhishek Yadav, Adv. for R-2 to 5, 10 & 11 Mr. Pradeep Misra, Adv. for R - 6 to 9 Mr. Roshan Lal Goel, Adv. for R - 19 Mr. Rajkumar, Adv. for CPCB Mr. Upendra Mishra, Adv. for Meghalaya

			<p>Mr. Devraj Ashok, Adv. for Karnataka Mr. Shiv Mangal Sharma, AAG for RSPCB Mr. Sarthak Chaturvedi, Adv. for Andaman Mr. Ravikant Pal, Adv. for State of Mizoram Mr. Abhimanyu, Adv. for Puducherry Mr. R. Rakesh Sharma, Adv. for TN & TNPCB</p>
26.	<p>Original Application No. 102/2014 (M.A No. 858/2014, M.A No. 872/2014, M.A No. 42/2015, M.A No. 287/2015, M.A. No. 694/2015 & M.A. No. 580/2016)</p>	<p>Sandplast (India) Ltd. & Ors. Vs MoEF & Ors.</p>	<p>Ms. Tasneema Ahmadi, Adv. for Applicant</p> <p>Mr. Vikas Malhotra, Adv. for R – 1 Mr. Neeraj K. Gupta, Adv, for R – 2 & 115 Mr. B.V. Niren, Adv. for R–3, 8 & 73 Mr. Sandeep Mahapatra, Adv. for R-4, 12&128 Mr. Bharat Sangal, Adv. for R – 5 Mr. Biraja Mahapatra, Adv. for R–6 & 65 Mr. Ved Prakash Gupta for R – 7 Ms. Puja Kalra, Adv. for R – 9 & 10 Mr. Balendu Shekhar, Adv. for R – 11 Mr. Om Prakash, Adv. for R – 13 Ms. Akansha, Adv. for R – 14 & 33 Mr. Rudreshwar Singh, Adv. for R - 16 Mr. Atul Jha, Adv. for R–17, 36, 56, 78 & 98 Ms. Bansuri Swaraj, Adv. for R – 18, 37, 57, 79 & 99 Mr. Narender Hooda, Sr. Adv. along with Ms. Bano Beswal, Adv. for R – 20, 39 & 59 Mr. Devraj Ashok, Adv. for R – 23, 42 & 62 Mr. Pankaj Mishra, Adv. for R-24, 43&105 Mr. C.D. Singh, Adv. for R – 25, 64 & 86 Mr. Ashok Panigrahi, Adv. for R – 26, 46, 66, 88 & 108 Mr. S.P. Singh for R – 27 Mr. Neeraj K. Gupta, Adv. for R - 28 Mr. Raman Yadav, Adv. for R-30, 50, 70, 92&112 Mr. Bikas Kar Gupta, Adv. for R-31, 51, 71 & 93 Mr. Alok Kumar, Adv. for R - 32 Mr. Deepak Jain, Adv. for R-52, 94, 114&126 Mr. Avijit Roy, Adv. for R – 34 Mr. Atul Jha, Adv. for R – 36 Mr. Diny Pratap, Adv. for R - 45 Mr. Shubham Bhalla, Adv. for R – 47 & 67 Ms. Alpana Poddar, Adv. for R – 48 & 68 Mr. R. Rakesh Sharma, Adv. for TN&TNPCB Mr. Mukesh Verma, Adv. for R - 63 Mr. Abhishek, Adv. for R – 74 Ms. Nupur Chaudhary, Adv. for R–81 Mr. Devashish, Adv. for R – 83 Mr. Preshit Surshe, Adv. for R - 85 Mr. Avnish Alahwat, Adv. for R – 87 & 107 Mr. Anil Soni, Adv. for R – 89 Mr. Ajay Choudhary, Adv. for R-90, 110&127 Mr. Y.K. Jain, Adv. for R – 92 Mr. Guntur Prabhakar, Adv. for R – 95 Mr. D.K. Arya for R – 101 Mr. Ajit S. Bhasme, Adv. for R - 105 Mr. Ravin Dubey, Adv. for R – 106 Mr. Jayant K. Sud, Adv. along with Mr. Vishal, Adv. for R - 109 Mr. S. Vallinayagam, Adv. for R – 111 Mr. Amit Agrawal, Adv. for R – 113 Mr. Krishan Venugopal, Sr. Adv. along with Mr. Santosh Kumar, Adv. for R – 116 Mr. Bipin B. Singh, Adv. for R – 117 Mr. Sakshi Popli, Adv. for R – 118 Ms. Beena Rani Pandey, Adv. for R – 119 Mr. Rajiv Bansal, Adv. for R – 120</p>

			<p>Mr. D. Bhadra, Adv. for R – 121 Mr. Nishant Pandey, Adv. for R – 122 Mr. Abhishek Thakur, Adv. for R – 123 Mr. Ashok Gupta, Sr. Adv. along with Mr. Ghanshyam, Adv. for R – 129 Mr. Ajit Pudussery, Adv. for R-130 Mr. P. Sharma, Adv. for State of Mizoram Ms. Sakshi Popli, Adv. for NDMC Mr. Suresh Tripathy, Adv. for DJB Mr. A. K. Panda, Sr. Adv. for SPCB, Odisha Mr. Rudreshwar Singh, Adv. for BPCB Mr. Anil Grover, AAG Ms. Hemantika Wahi, Adv. for Gujarat PCB Mr. Vikas Singh, Sr. Adv. Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Shuvodeep Roy, Adv. for Assam PCB Mr. Rabin Majumder, Adv. Ms. Yogmaya Agnihotri, Adv. for C.E.C.B.</p>
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Date : 18th September, 2017
Time : After the above Bench

HON'BLE DR. JUSTICE JAWAD RAHIM
JUDICIAL MEMBER

HON'BLE DR. NAGIN NANDA
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR HEARING			
27.	Review Application No. 05/2017 (M.A. No. 318/2017) IN O.A. No. 89/2013 (PH)	Akash Vashishtha Vs. Union of India & Ors.	Mr. Amit Khemka, Adv. for Applicant Mr. Mukul Singh, Adv. for MoEF Mr. Tarunvir Singh Khehar, Adv. for R-5 Mr. Sharad Chauhan, Adv. for Irrigation Dept., U.P. Ms. Priyanka Swami, Adv. Mr. Ravindra Kumar, Adv.

For orders, cause list and other information please visit our website: www.greentribunal.gov.in

THE OLD CASES FOR THE YEAR 2012 TO 2014 SHALL NOT BE ADJOURNED